G.S.R. 313(E).—In exercise of the powers conferred by the proviso to article 309 of the Constitution, read with section 21 of the General Clauses Act, 1897 (10 of 1897), the president hereby rescinds the notification of the Government of India in the erstwhile Ministry of Welfare (Office of the Commissioner for Linguistic Minorities), published in the Gazette of India, Part II, Section 3, Sub-section (i) vide number G.S.R.472, dated the 17th August, 1991, except as respects things done or omitted to be done before such rescission.

[F.No.3-13/2014-CLM]
K.C. SAMRIA, Jr. Secy.